

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
O.A. No.675/2014**

New Delhi this the 17th day of May, 2016
HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. V.N. GAUR, MEMBER (A)

Smt. Raj. M. Gursahani (Aged about 50 years)
 W/o. Sh. M. L. Gursahani
 R/o. I-89, Lajpat Nagar-II
 New Delhi.Applicant

(Argued by: Mr. M.K. Bhardwaj, Advocate)

Versus

Union of India & Ors.

1. Secretary
 Ministry of Health and Family Welfare
 Nirman Bhawan, New Delhi.
2. Director General
 Directorate General of Health Services
 Ministry of Health and Family Welfare
 Nirman Bhawan, New Delhi.
3. Medical Superintendent
 Lady Harding Medical College & Associate Hospitals
 (Kalawati Saran Children Hospital)
 Bangla Sahib Road, New Delhi. ...Respondents.

(By Advocate: Mr. B.S.A. Wanchoo in all the cases)

ORDER (ORAL)

Justice M. S. Sullar, Member (J)

Vide separate detailed order of even date rendered in
 main **OA No.674/2014** titled as **Joseph T.A. Vs. U.O.I. & Others**, the instant OA has also been accepted, in the same
 terms.

**(V.N. GAUR)
MEMBER (A)**

**(JUSTICE M.S. SULLAR)
MEMBER (J)**

Rakesh